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Date: 24/08/2025

Sumit Ranjan Vs State Of U.P. And Another

Court: Allahabad High Court

Date of Decision: March 24, 2021

Acts Referred: Code Of Criminal Procedure, 1973 â€" Section 482 Indian Penal Code, 1860 â€" Section 120B, 419, 420, 467, 468,

Hon'ble Judges: Pankaj Bhatia, J

Bench: Single Bench

Advocate: Manoj Misra, Vikas Budhwar

Final Decision: Allowed

Judgement